Meetings) Rules, 1964. [Placed in Library. See No. LT-2602/64].

Papers laid

(ii) Notification G.S.R. No. 299, dated the 24th February, 1964, publishing the Major Port Trusts (Payment of Fees and Allowances to Trustees) Rules, 1964. [Placed in Library. See No. LT-2603/64].

AMENDMENTS IN THE LA.S. (PAY) RULES, 1954

SHRI JAISUKHLAL HATHI: Sir, I also beg to lay on the Table a copy each of the following Notifications of the Ministry of Hom_e Affairs publishing further amendments in the Indian Administrative Service (Pay) Rules, 1954, undier sub-section (2) of section 3 of 'the All India Services Act, 1951:—

- Notification G.S.R. No. 277, dated the 5th February, 1963.
- (ii) Notification G.S.R. No. 1495, dated the 10th September, 1963.
- (iii) Notification G.S.R. No. 1761, dated the 6th November, 1963.
- (iv) Notification G.S.R. No. 2, dated the 18th December, 1963.
- (v) Notification G.S.R. No. 139, dated the 23rd January, 1964.

[Placed in Library. See No. LT-2497/64 for (i) to (v)].

(i) THE ALL INDIA SERVICES (DEA\$H*cum* Retirement Benefits) Third Amendment Rules, 1963

(ii) The All India Services (Discipline and Appeal) Amendment Rules, 1964

SHRI JAISUKHLAL HATHI: Sir I also beg to lay on the Table a copy each of the following Notifications of the Ministry of Home Affairs, uncer sub-section '(2) of section 3 of the All India Services Act, 1951: —

on the Table 58

- (i) Notification G.S.R. No. 1736, dated the 29th October, 1963, publishing the All India Services (Death-Cum-Retirement Benefits) Third Amendment Rules, 1963.
- (ii) Notification G.S.R. No. 223, dated the 7th February, 1964, publishing the All India Services (Discipline and Appeal) Amendment, Rules, 1964.

[Placed in Library. See No. LT-2497/64 for (i) and (ii)].

REVISED ESTIMATES (1963-64) ANS BUDGET ESTIMATES (1964-65) OF THE EMPLOYEES' STATE INSURANCE CORPORATION AND RELATED PAPERS

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND EM-PLOYMENT AND FOR PLANNING (SHRI C. R. PATTABHI RAMAN) : Sir, I beg to lay on the Table, under section 36 of the Employees' State Insurance Act, 1948, a copy of the Revised Estimates for the year 1963-64 and the Budget Estimates for the year 1964-65 of the Employees' Estate Insurance Corporation together wi'th the Per-formance-cum-Programme Statement and Business Type Budget of the Corporation. [Placed in Library. *See* No. LT-2599/64].

The Delhi Sales Tax (Amendment) Rules, 1963

SHRIMATI TARKESHWARI SINHA: Sir, I beg to lay on the Table, under sub-section (4) of section 26 of the Bengal Finance (Sales Tax) Act, 1941, a copy of Notification No. F. 4 (55)/63-Fin.(E), da'ted the 20th January, 1964, publishing the Delhi Sales Tax (Amendment) Rules, 1963, issued by the Delhi Administration. [Placed in Library. *See* No. LT-2413/64].

(i) THE DELIMITATION OF COUNCIL CONSTITUENCIES (PUNJAB) AMEND-MENT ORDER, 1964.

(ii) The Delimitation of Council Constituencies (Mysore) Amendment Order, 1964.

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